

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-35/2019/ 609 /R. Cell

Dated Guwahati the 27th September, 2019

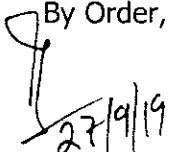
The Gauhati High Court has been pleased to recommend the following 21 (twenty one) Grade-III officers for promotion to Grade-II of Assam Judicial Service *in seriatim*.

Sl. No.	Name of the Officers
1.	Smti Sutapa Bhusan, Sub-Divisional Judicial Magistrate (M), Titabar
2.	Shri Debasish Kashyap, Sub-Divisional Judicial Magistrate (M), Chapakhowa, Sadiya
3.	Shri Chinmoy Baruah, Sub-Divisional Judicial Magistrate (M), Hojai
4.	Smti Juma Sinha, Sub-Divisional Judicial Magistrate (M), Bilasipara
5.	Smti Bijaya Khakhlari, Sub-Divisional Judicial Magistrate (M),Jonai
6.	Smti Sorbani Bhattacharjee, Sub-Divisional Judicial Magistrate (S), Lakhimpur, North Lakhimpur
7.	Smti Arpita Kar, Sub-Divisional Judicial Magistrate (S), Udalguri
8.	Smti Gypsy Deb, Sub-Divisional Judicial Magistrate (S), Dibrugarh
9.	Smti Bobidita Gogoi, Sub-Divisional Judicial Magistrate (S), Kokrajhar
10.	Smti Karuna Devi, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi
11.	Smti Dubori Dutta, Sub-Divisional Judicial Magistrate (S), Karimganj
12.	Shri Pritish Choudhury, Deputy Registrar (Vigilance), Gauhati High Court, Guwahati
13.	Shri Tarun Dey, Sub-Divisional Judicial Magistrate (M), Hatsingimari, Dhubri
14.	Shri Sumit Bhuyan, Deputy Registrar (Bench), Gauhati High Court, Guwahati
15.	Smti Salma Sultana, Sub-Divisional Judicial Magistrate (S),Tinsukia

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16.	Shri Uttam Chetri, Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati
17.	Shri Siddhartha Shankar Sharma, Sub-Divisional Judicial Magistrate (S), Dhubri
18.	Shri Sandeep Kaushik, Sub-Divisional Judicial Magistrate (S), Bongaigaon
19.	Smti Meenakshi Sarmah, Under Secretary, ASLSA, Guwahati
20.	Shri Lohit Kumar Sarmah, Sub-Divisional Judicial Magistrate (S), Morigaon
21.	Shri Jafar Md. Azizul Karim Tapadar, Sub-Divisional Judicial Magistrate (S), Dima Hasao, Haflong

The above select list shall remain valid for 1 (one) year.

By Order,

 27/9/19
 (M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell
Gauhati High Court, Guwahati-1

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Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./ Judicial/ Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
8. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 27-09-2018 regarding select list in connection with regular promotion from Grade-III to Grade-II of Assam Judicial Service**" with a scroll in the home page.

9. P.S. to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
10. P.S. to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
11. C.A. to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.


27/9/19
(M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell,
Gauhati High Court, Guwahati-1